

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 03/08/2016

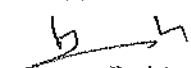
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70548/2016-EX[DB] dated 18/07/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
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1 E/MISC/70330/2016 E/55530/2014		Commissioner of CUSTOMS(PREVENTIVE)- Lucknow HALL NO.3... 5TH FLOOR, KENDRIYA BHAWAN...SECTOR-H, ALIGANJ,LUCKNOW, UTTAR PRADESH
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Name and Address of
Respondent

2	BAJAJ HINDUSTAN LIMITED UNIT-UTARAULA,, BALRAMPUR,,UP
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Copy To
Advocate(s) / Consultant(s):

3. Bar Association, CESTAT, Allahabad

4 Director Publications, Customs, Excise. LP. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

8 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nugarjuna Hill, Punjagutta Hyderabad - 500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD

Ground,Near Karkardooma Court,Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File


 Asstt. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

**(MISC.)70330/2016
IN
Ex. Appeal No.55530/2014-EX (DB)**

Arising out of O/A No.41/CE/ALLD/2014 dated 05.08.2014 passed by
Commr. (Appeals) of Central Excise, Customs & S.Tax, Allahabad.

For approval and signature:

**HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? : No
2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? : Yes
3. Whether His Lordship wishes to see the fair copy of the Order? : Seen
4. Whether Order is to be circulated to the Departmental Authorities? : Yes

Commissioner of Central Excise & S. Tax, Lucknow

...APPELLANT(S)

VERSUS

Bajaj Hindustan Limited

...RESPONDENT (S)

APPEARANCE

Shri D.K. Deb, (Assitt. Commr.) A.R. for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 18. 07. 2016

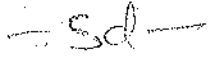
FINAL ORDER NO. (70548/16)



Per Mr. Anil Choudhary :

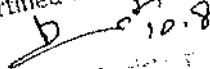
Appeal is disposed off as withdrawn under litigation policy as prayed in M.A. No.70330/2016, without entering into merits.

(Pronounced in the open Court)


(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)


(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

(Mishra)

प्रमाणित प्रति / Certified True Copy

सहायक पंजीकार / Asstt. Registrar
सीमा शुल्क, संपादन शुल्क एवं
अपील अधिवारण / (C.E.D.)
38, एम. जी. मार्ग, इलाहाबाद
38, M. G. MARG, ALAMGIR

